GOVERNMENT OF INDIA MINISTRY OF SHIPPING

LOK SABHA UNSTARRED QUESTION NO. 318 TO BE ANSWERED ON 25th FEBRUARY, 2016

DEVELOPMENT OF NEW PORTS

318. SHRI SANJAY DHOTRE: SHRI DEVAJIPBHAI G. FATEPARA: SHRI BHARTRUHARI MAHTAB:

Will the Minister of SHIPPING be pleased to state:

पोतपरिवहनमंत्री

- (a) the criteria adopted by the Government for selection of area for setting up/development of new ports in the country;
- (b) whether the Government has followed the said criterion in setting up of new ports in West Bengal and Andhra Pradesh to be completed by 2020;
- (c) if so, the details thereof and if not, the reasons therefor along with the basis for selection of the said States for development of new ports;
- (d) the details of the funds provided for development of the said new ports, modernization and security of the existing ports along with its utilisation during each of the last three years and the current year, State/UT-wise; and
- (e) the other steps taken/being taken by the Government to ensure modernization and security of ports of the country along with achievements thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISNAN)

- (a)to(c):Yes, Madam. The criteria adopted by the Government for selection of area for setting up/development of new port in the country are willingness of the State Government to provide land required and the techno-economic feasibility of the location. The criteria has been considered by the Government to set up two new major ports, one each at Sagar Island in West Bengal and Dugarajapatnam in Andhra Pradesh while granting 'in principle approval' on 09.05.2013.
- (d) No funds has been allocated for new ports so far. However, the estimated cost of Sagar Port in West Bengal and Dugarajapatnam Port in Andhra Pradesh is Rs.11,921crores and Rs.17615 crores respectively. The modernization and security of the existing ports along with its utilization during each of the last three years and the current years is at Annexure.
- (e) The steps taken by the Government to provide security at Major Ports include:
 - (i) Deployment of CISF in all the Major Ports.
 - (ii) Issuance of biometric I-cards.
 - (iii) Acquisition of Speed Boat & Patrolling Boats.
 - (iv) Installation of CCTVs.
 - (v) Strict compliance to International Port Facility Security Code (ISPS Code)

The Government has undertaken measures to modernise the Ports including the following:

- (i) Construction of new berths and terminals
- (ii) Various expansion/upgradation projects for berths.
- (iii) Installation of new and modern cargo handling equipments.
- (iv) Deepening draught in Ports to handle larger vessels.
- (v) Installation of Vessel Traffic Management System (VTMS) for smooth movement of vessels.
- (vi) Implementation of Web-based Port community system.

The fund for the existing Ports for utilization during the last three years and the current years.

Name of Port	The funds allotted in the last three years			Current years
	(In crores)		(in cr.)	
	2012-13	2013-14	2014-15	2015-16
Cochin Port Trust	25.00	30.00	10.00	3.00
Paradip Port Trust	Nil	Nil	17.00	Nil
Vishakhapatnam Port Trust	90.00	50.00	50.00	Nil
Tuticorin Port Trust	100.13	200.00	173.00	25.00
Chennai Port Trust	37.82	15.00	15.00	Nil
Mormugao Port Trust	0.00	110.00	75.00	Nil
Kolkata Port Trust	1.00	Nil	Nil	1.65
Kamarajar Port Trust	Nil	Nil	Nil	5.2
New Managalore Port Trust	Nil	Nil	Nil	1.55
Mumbai Port Trust	Nil	Nil	Nil	Nil
Kandla Port Trust	Nil	Nil	Nil	3.75
Jawaharlal Nehru Port Trust	Nil	Nil	Nil	Nil
